

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV – Special Bench

5.

C.A.(CAA)/52(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Elegare Beauty Private Limited

SECTION: 230-232, 234 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Anindya Basarkod a/ Ms. Ishkita Bagchi i/b Khaitan & Co., Ld. Counsel for the Applicant Companies present.

2. List this matter before regular bench on **02.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)